## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: C. Subramaniam & 3 Others

: TCP/166/2016

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & 8 others

**SECTION** 

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

1. R. VIDHYARHANKAR ] Counsel For Retitioners - Achs

2. Cité Vishno J.v.P. Saivihas

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M. V. P. Saivil

## **ORDER**

Shri R Ashok Kumar, counsel for petitioners present. Shri T V S Sai Vihari, counsel for R2 to R6 present. No representation on behalf of R9. In the circumstances, R9 is set ex parte. Pleadings are complete. The matter is posted for final hearing. Put up on 30.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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